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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 46/2015-2020

New Delhi, Dated: 21st December, 2020


S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government, hereby amends the policy conditions of the following Exim Codes as under:

<table>
<thead>
<tr>
<th>Exim Code</th>
<th>Item Description</th>
<th>Policy</th>
<th>Existing Policy Condition</th>
<th>Revised Policy Conditions</th>
</tr>
</thead>
<tbody>
<tr>
<td>1203 00 00</td>
<td>Copra</td>
<td>State Trading Enterprise</td>
<td>Import allowed through STC subject to Para 2.20 of Foreign Trade Policy</td>
<td>Import allowed through MMTC subject to Para 2.20 of Foreign Trade Policy.</td>
</tr>
<tr>
<td>1513 11 00</td>
<td>Coconut (copra) oil and its fractions : -- Crude oil</td>
<td>State Trading Enterprise</td>
<td>Import allowed through STE subject to Para 2.20 of Foreign Trade Policy</td>
<td>Import allowed through STE, except STC, subject to Para 2.20 of Foreign Trade Policy.</td>
</tr>
<tr>
<td>1513 19 00</td>
<td>Coconut (copra) oil and its fractions : --</td>
<td>State Trading Enterprise</td>
<td>Import allowed through STE subject to Para 2.20 of Foreign Trade Policy</td>
<td>Import allowed through STE, except STC subject to Para 2.20 of Foreign Trade Policy.</td>
</tr>
</tbody>
</table>

**Effect of this Notification:** Import of Copra under HS Code 1203 00 00 is allowed through MMTC; while import of Coconut oil- under HS codes 1513 11 00 (Crude) and 1513 19 00 (Others) is allowed through STEs, except STC.

This issues with the approval of Minister of Commerce & Industry.

(Amit Yadav)
Director General of Foreign Trade
& ex-officio Additional Secretary to the Government of India
E-mail: dgft@nic.in

F.No: 01/89/180/36/AM-14/PC-2[A] / e - 2273

**Note:** The principal notification No. 36/2015-2020, dated the 17th January, 2017 was published in the Gazette of India, Extraordinary vide number S.O. 172 (E), dated the 17th January, 2017.